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Central Administrative Tribunal, Principal Bench

Original Application No. 2034 of 2002

New Delhi, this the 20th day of August, 2004

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. S.A. Singh, Member (A)

Jagmohan Khanna
S/o Shri Bhupinder Dass Khanna,
R/o Sevoke Road,
P.O. Salugara,
Siliguri-734318

...Applicant

(By Advocate: None)

Versus

1. Union of India through,

The Secretary,
Ministry of Defence,
South Block, New Delhi-11

2. Engineer-in-Chief
Army Headquarters,
DHQ, PO, New Delhi-11

3. Chief Engineer
Eastern Command
Fort William, Calcutta-700 022

4. Chief Engineer, Siliguri Zone
Sevoke Road, P.O. Salugara,
Siliguri-734318

5. Shri Wadhwani Narayan
IDSE, Chief Engineer Jalandhar Zone
Jalandhar Cantt-144 005 (Punjab State)

6. Shri Dinesh Sikand
IDSE, Chief Engineer, DDG (Works)
Army Works Directorate, E-in-C's Branch,
Army HQs, Kashmir House
New Delhi-11

7. Shri S.K. Sharma
IDSE, Chief Engineer, (R&D), Probyn Road,
Near DIFR, Delhi-54

8. Shri D.K. Jain,
IDSE, Chief Engineer, DDG (Dis & Vig)
Personnel Directorate, E-in-C's Branch,
Army HQs, Kashmir House
New Delhi-11

9. Shri Barenja Sen, IDSE
Chief Engineer (Navy)
Vizag Station Road,
Vishakhapatnam-530004 (A.P.)

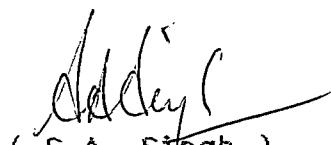
....Respondents

(By Advocate: Shri Ravinder Sharma, proxy for
Shri R.P. Aggarwal, for respondents 1-4
None for other respondents)

O R D E R (ORAL)

Justice V.S. Aggarwal, Chairman

There is no appearance on behalf of the
applicants. Dismissed for non-prosecution.



(S.A. Singh)
Member (A)

/dkm/



(V.S. Aggarwal)
Chairman